

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/40(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS BALAJI COKE INDUSTRY PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Arghya Chakraborty, Adv. ] For the Petitioner

Mr. Sanjib Das, Adv. ] For the Corporate Debtor

Ms. Mahuya Ghosh, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **04.09.2024**.

**Anamitra Pal  
Court Officer**